

LOK SABHA
UNSTARRED QUESTION NO.2570
TO BE ANSWERED ON 14th March, 2016

PILFERAGE OF OIL FROM IOCL PIPELINE

2570. SHRI K. ASHOK KUMAR:

पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- a) whether it is true that the Indian Oil Corporation Limited (IOCL) has carried out a joint operation to unearth a large scale pilferage of oil from a pipeline at Uttam Nagar in Delhi recently;
- (b) if so, the details thereof;
- (c) whether it is also true that the IOCL has considerably because of the said pilferage; and
- (d) If so, the details thereof?

ANSWER

पैट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेंद्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): A pilferage was suspected in Delhi-Panipat section of Mathura-Jalandhar Pipeline, and during the process of locating the pilferage spot, pilferage attachments were found at about 10.93 km pipeline chainage (ex-Bijwasan) in this section. IOCL requested Delhi Police for help, and Delhi Police and Indian Oil team jointly searched the nearby area. It was noticed that a 2" steel pipe has been attached to the pilferage attachment and through an underground tunnel of about 21 metre long, it has been extended to a nearby scrap storeyard in village-Nawada, Uttam Nagar, Delhi. A FIR has been lodged with Delhi Police on 22.12.2015.

(c) & (d): IOCL has reported a product loss of about 22 KL.